

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 3481/2024 In C.P. (IB)/194(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - Kailash Shah
IN THE MATTER OF
State Bank of India (Through Resolution
Professional Mr. Kailash Shah)
V/s
Suman Gupta

**Section: Application under any other provisions- IBC U/s 95(1) of (IBC),
2016**

ORDER

IA.No.3481/2024: -

Presence: -

Adv. Tanmay Kelkar i/b Aniruth Purusothaman ...Applicant/RP through VC.

Adv. Virgil BraganzaFinancial Creditor through VC.

Adv Vasudha GuptaRespondent/Personal Guarantor through VC.

Counsel for the Respondent seeks time to file the reply. Time is granted. Three weeks' time is granted subject to the last opportunity to file reply/objection, if any, against the report under Section 99 filed by the RP. List this matter for the final hearing on **05.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)